

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 44(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 6.09.2016

NAME OF THE COMPANY: M/s. Stripe Aviation Pvt. Ltd. & Ors.
Vs.
M/s. Summit Aviation Pvt. Ltd. & Ors.


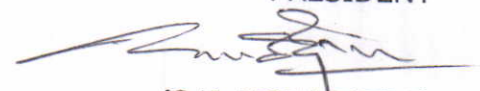
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MS. RIGASHA TAKKAR	(Adv)	R.10. PNB	Rigashar.
2.	AVISHKAR SINGHVI,	(Adv)	for petitioner	

Order

The counsel for M/s Summit Aviation Pvt. Ltd has not been appearing nor any other representative of the company has come forward. One last opportunity is granted to M/s Summit Aviation Pvt. Ltd and other respondents (except Respondent No. 10) to address arguments. If the situation continues to be the same on the next date of hearing, then arguments in their absence shall be held.

List for further consideration on 05.10.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA)
MEMBER (T)

6.9.2016
(P.K. Sud)